NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 76/14	TP 70/16	Hearing	397/ 398	Murugayah Kanapasthy & 2 Ors. Vs Malind Properties Pvt. Ltd. & 5 Ors.

SIGNATURE NAME (IN CAPITAL) SL. REPRESENTATION TO WHOM & PHONE NUMBER NO. U. LAKSHMOFI RAD 94 48 3/3483 N. SREENIVASA RAO f. Fame Uso lo R-4 09440620970 R-1,2,3 &5 Proya. 96200 48880. PETITIONERS MRINAL SHANKAR 9880641071

Counsel for petitioner is present. Counsel for R6 present in person. Representing counsel for R1, R3 and R5 were present. R4 is present in person. Counsel for petitioner informed that compromise talks failed and requested time to proceed with the main matter. R4 is requested time to file sur-rejoinder and the case is adjourned to 05.07.2017. Both parties directed to get ready for hearing on the main matter. List it on 05.07.2017.

Member(J)

Member(T)